



विदेश व्यापार महानिदेशालय
DIRECTORATE GENERAL OF
FOREIGN TRADE

Revamping of Directorate General of Foreign Trade IT System

Enforcement Cum Adjudication (ECA) Module

User Manual for Exporters

Version 3.0

<https://www.dgft.gov.in>

Oct- 2025

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1. Introduction and Accessing DGFT Portal

This document covers the ECA functionalities available to exporters on DGFT Website (<https://www.dgft.gov.in>).

The website is accessible over internet and compatible with latest version of most popular browsers. The recommended browser is Google Chrome / Microsoft Edge and best viewed in 1366 x 768 resolution.

Users are advised to refer to the latest help manual available under **Learn > Application Help & FAQs** in the DGFT Portal (<https://www.dgft.gov.in/CP/?opt=application-help>).

For accessing the ECA module on the website follow below navigation:

- a) Navigate to <https://www.dgft.gov.in>

Click on **Services >> Enforcement Cum Adjudication** ([Directorate General of Foreign Trade | Ministry of Commerce and Industry | Government of India](#))

2. Helpdesk Services

In case of any concerns, you may call the DGFT Toll Free Number(s) published on DGFT website or raise a ticket post login from **Services > DGFT Helpdesk Service**.

3. Login to the Portal

To login on DGFT website, you would require working email address linked to your Importer Exporter Code (IEC).

Please refer to the help available under **Application Help & FAQs** on how to register on the website and apply for IEC / link your IEC to your logged in email address.

4. ECA Functionalities available on DGFT Website

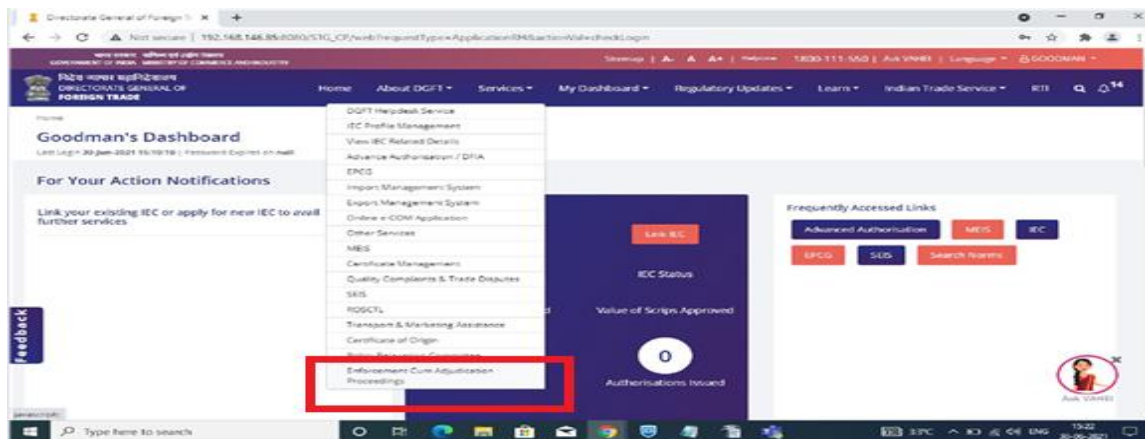
The following functionalities are available on ECA website for Exporters.

#	Functionality
1.	View Notices/ Orders
2.	Respond to Notices/ orders
3.	Respond to personal Hearing (PH)
4.	Process to Pay Penalty
5.	File Appeal application
6.	File Review application

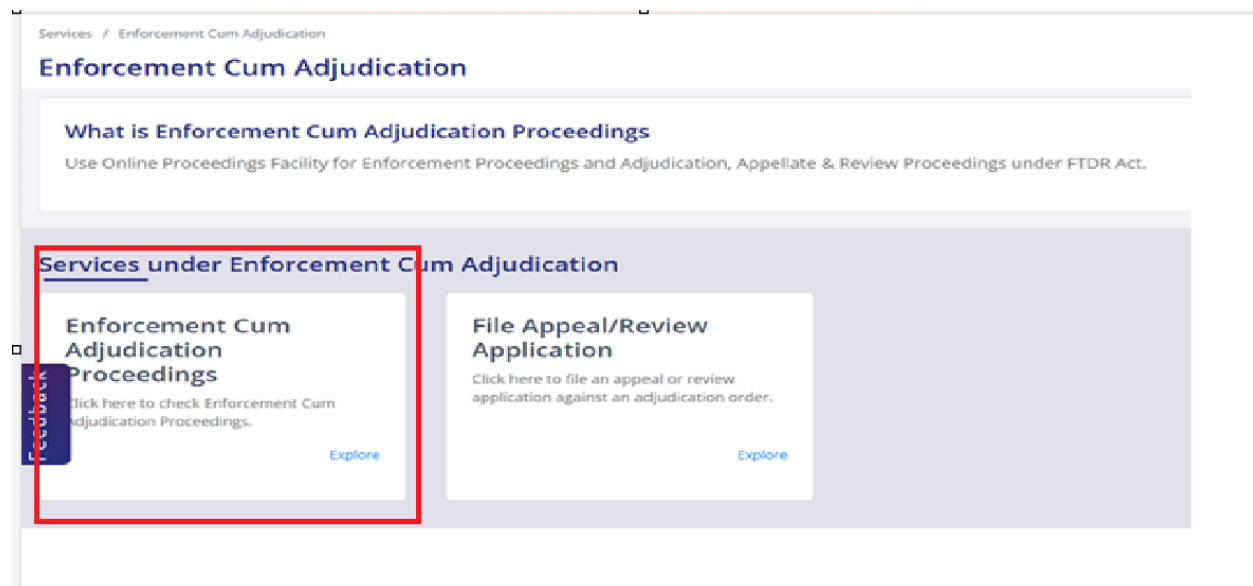
We will be covering the above functionalities in detail now.

4.1 View Notices/Orders

- User navigate to Services>Enforcement Cum Adjudication Proceedings



- User select the tile “Enforcement cum adjudication” tile from the screen.



- Upon click to tile “Enforcement cum adjudication proceeding” redirect to Online proceeding”
- User select the Scheme from the drop down list and click on “Search

- Upon click on search button data will show in the table. User will click on the “proceeding name to open the list of Notices/ Orders.

Note : Please click on the proceeding to view the details.

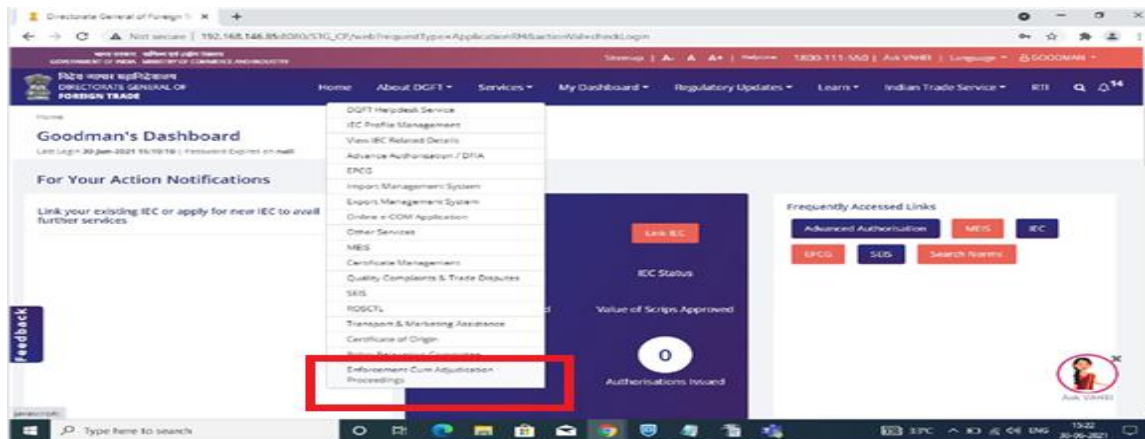
Sl.No.	Scheme	Proceeding Name	File Number	Authorisation Number	File Date	RA Office
1	Enforcement Cum Adjudication(ECA)	Enforcement Cum Adjudication	HQRECAAPPLY00000799AM26	0131004760	28/08/2025	

Showing 1 to 1 of 1 entries

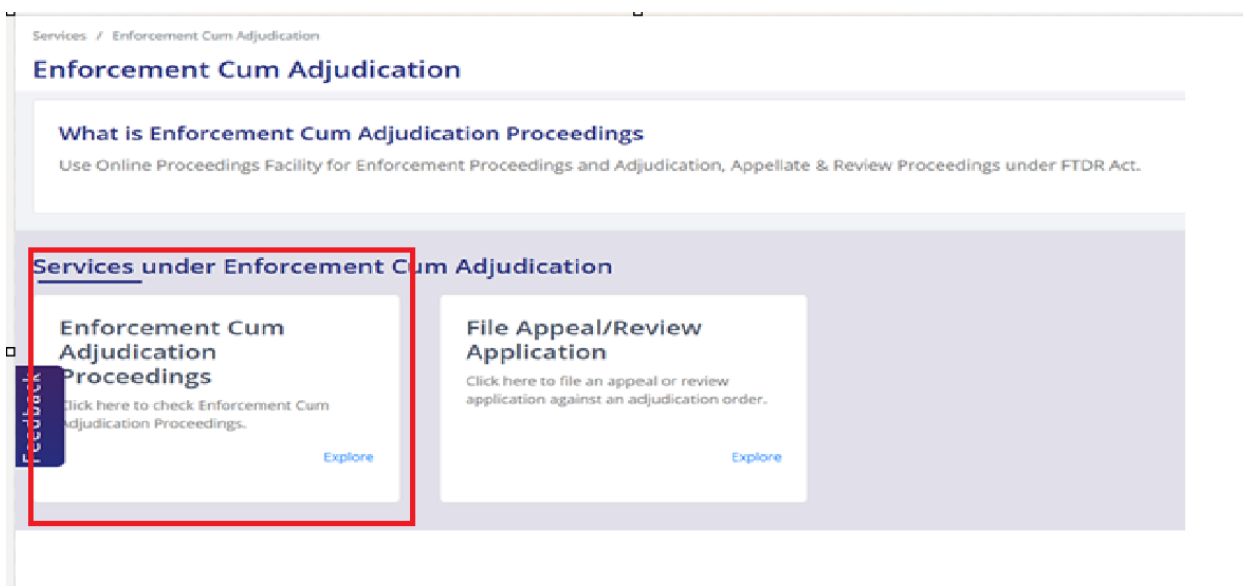
Sl.No.	UDIN	Description	Issued On	Issued By	Response Due Date	Proceeding Status	Response
1	UDINECA00272713AM26	Show Cause Notice	28/08/2025	DGFT(HQ)	31/08/2025	Pending	View
2	UDINECA00272716AM26	DEL Order	28/08/2025	DGFT(HQ)		Recieved	

4.2 Respond to Notices/Orders

- User navigate to Services>Enforcement Cum Adjudication Proceedings



- User select the tile "Enforcement cum adjudication" tile from the screen.



- Upon click to tile “Enforcement cum adjudication proceeding” redirect to Online proceeding”
- User select the Scheme from the drop down list and click on “Search

- User upon click on search button screen will displayed with the list of ECA file number. User click on “Enforcement cum adjudication” for respond against the Notices/ Orders.

Note : Please click on the proceeding to view the details.

Sl.No.	1	Scheme	1	Proceeding Name	1	File Number	1	Authorisation Number	1	File Date	1	RA Office	1
1		Enforcement Cum Adjudication(ECA)		File Appeal / Review Application against an Adjudication Order		HQRECAAPPEAL00000728AM26				19/05/2025		DGFT(HQ)	
2		Enforcement Cum Adjudication(ECA)		Enforcement Cum Adjudication		HQRECAAPPLY00000798AM26		0331024628		26/08/2025			

- Upon click on “Enforcement cum adjudication” list of Notices/ order will show in the table.

Online Proceedings

IEC: Firm Name:

File Number: Proceeding Name:

Enforcement Cum Adjudication

Show: 10 entries Search:

Sl.No.	UDIN	Description	Issued On	Issued By	Response Due Date	Proceeding Status	Response
1	UDINECA00272718AM26	DEL Order	28/08/2025	DGFT(HQ)		Recieved	
2	UDINECA00272724AM26	Show Cause Notice	29/08/2025	DGFT(HQ)	11/09/2025	Pending	View

Showing 1 to 2 of 2 entries

[Previous](#) [Next](#)

[Back](#)

- User clicks on “View” upon click screen will display for respond. User will click on “Respond.

Not secure 192.168.146.187:8080/UAT_CP/web?requestType=ApplicationRH&actionVal=checkLogin



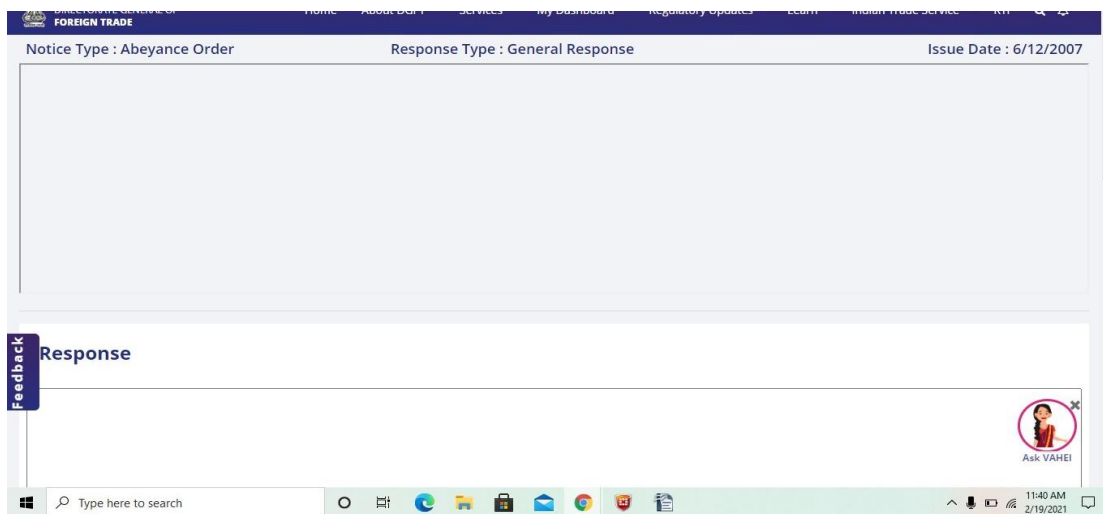



Government of India / भारत सरकार
Ministry of Commerce and Industry / वाणिज्य और उद्योग मंत्रालय
Department of Commerce / वाणिज्य विभाग
Directorate General of Foreign Trade / विदेश व्यापार महानिदेशालय
VANIYA BHAWAN, AKBAR ROAD, CENTRAL DELHI, DELHI, 110011 / वाणिज्य भवन, अकबर रोड, नई दिल्ली
Email Office : dgft@nic.in , Phone Office : 011-23362777

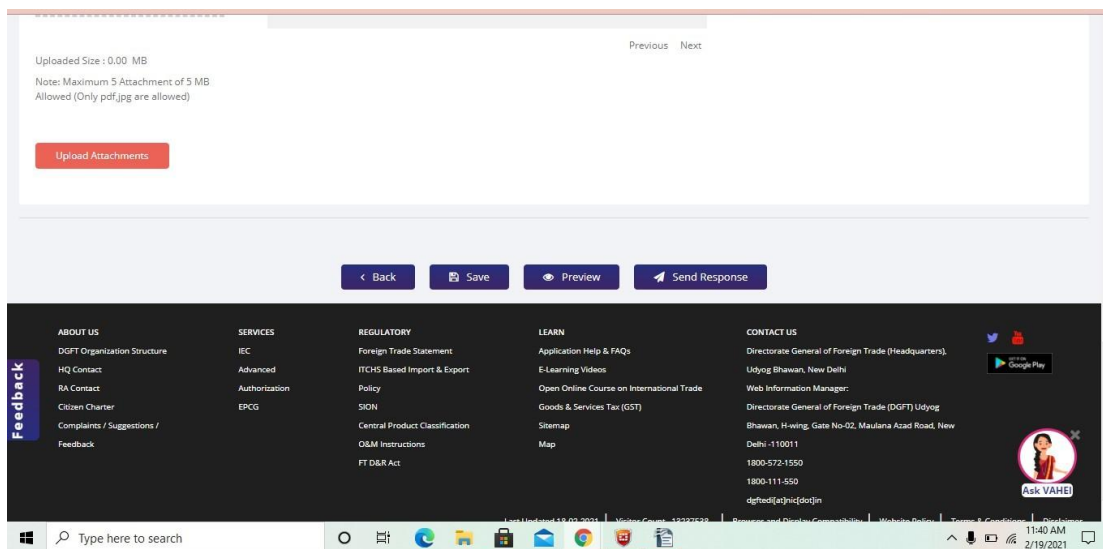
ECA File Number: 126
License File Number:

[Back](#) [Apply for EODC](#) [Respond](#) [Personal Hearing Date](#) [Accept Date](#) [Request for Postpone](#)

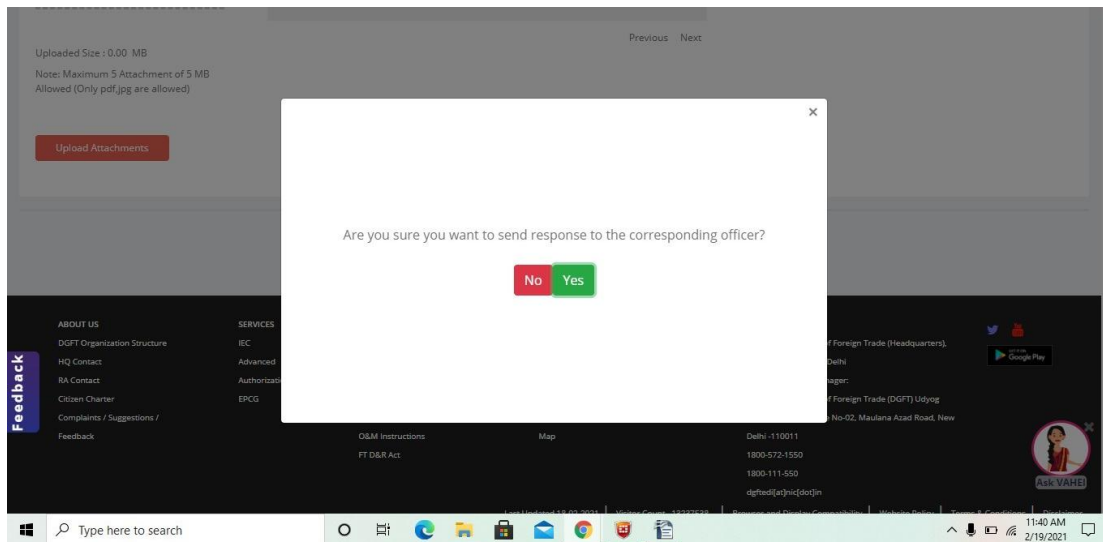
- User enters details of response and attached the relevant documents and click on “Sign” button.



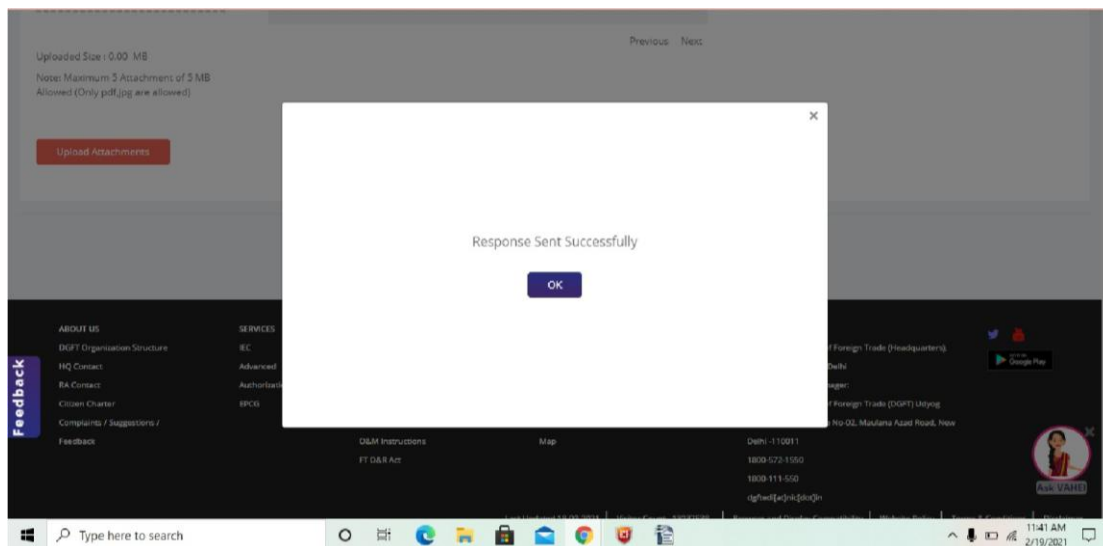
- User clicks on Sign>Send response.



- System asks user to confirm Yes/No

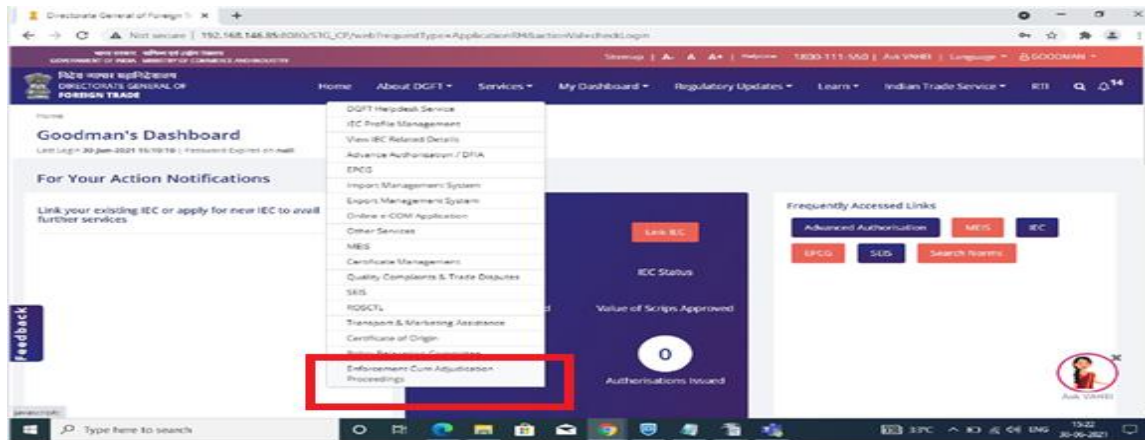


- User received an acknowledgement that Response sent successfully.

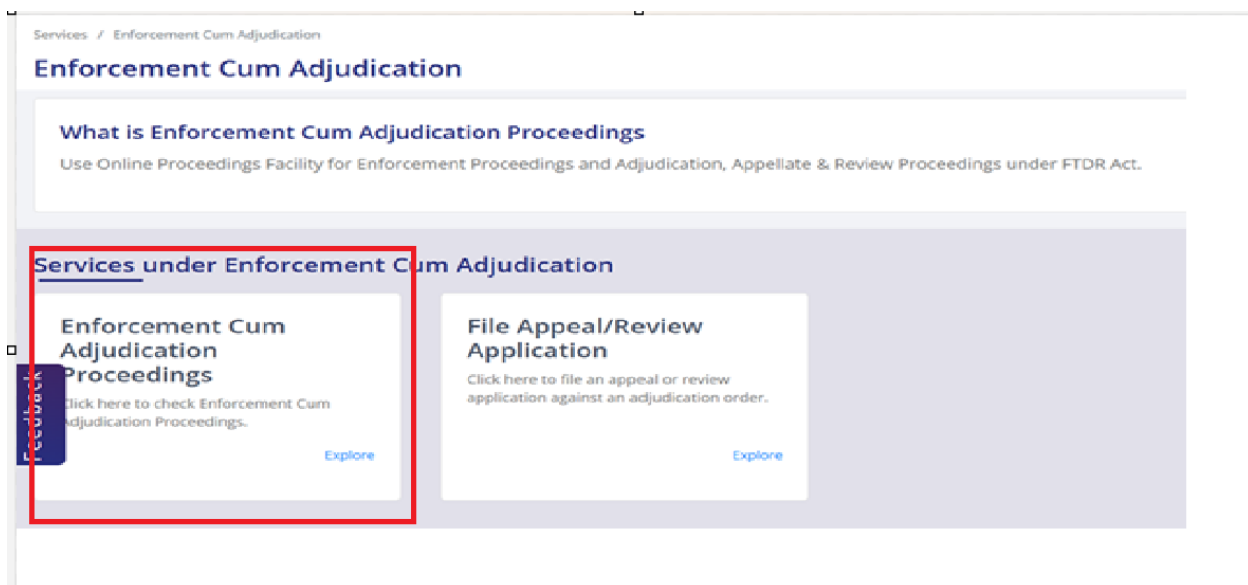


4.3 Respond to personal hearing (PH)

- User navigate to Services>Enforcement Cum Adjudication Proceedings



- User select the tile “Enforcement cum adjudication” tile from the screen



- Upon click to tile “Enforcement cum adjudication proceeding” redirect to Online proceeding”
- User select the Scheme from the drop down list and click on “Search

Online Proceedings

IEC: 0716925125

Scheme *: Enforcement Cum Adjudication(ECA)

Proceeding Name: ---Selected---

File Number:

From Date:

To Date:

Authorisation Number:

Proceeding Status: Please Select

RA Office: Please Select

Search Reset

Note : Please click on the proceeding to view the details.

Sl.No.	Scheme	Proceeding Name	File Number	Authorisation Number	File Date	RA Office	Proceeding Status
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- User upon click on search button screen will displayed with the list of ECA file number. User click on “Enforcement cum adjudication” for respond against the PH.

Note : Please click on the proceeding to view the details.

Sl.No.	Scheme	Proceeding Name	File Number	Authorisation Number	File Date	RA Office
1	Enforcement Cum Adjudication(ECA)	File Appeal / Review Application against an Adjudication Order	HQRECAAPPEAL0000728AM26		19/05/2025	DGFT(HQ)
2	Enforcement Cum Adjudication(ECA)	Enforcement Cum Adjudication	HQRECAAPPLY00000798AM26	0331024628	26/08/2025	

- Upon click on “Enforcement cum adjudication” list of PH will show to user for respond . User click on UDIN number to open the PH letter issued by the officer.
- For respond to PH user click on “Submit” button.

Sl.No.	UDIN	Description	Issued On	Issued By	Response Due Date	Proceeding Status	Response
1	UDINECA00272815AM26	DEL Order	11/09/2025	DGFT(HQ)		Recieved	
2	UDINECA00272832AM26	Suspension order	16/09/2025	DGFT(HQ)		Recieved	
3	Show Cause Notice	Show Cause Notice	23/09/2025	DGFT(HQ)	16/09/2025	Pending	View
4	Adjudication order	Adjudication Order	23/09/2025	DGFT(HQ)	06/12/2025	Pending	View
5	UDINECA00273023AM26	Letter issued to firm	28/10/2025	DGFT(HQ)		Pending	View
6	UDINECA00273029AM26	Letter issued to firm	28/10/2025	DGFT(HQ)		Pending	View
7	UDINECA00273030AM26	Letter issued to firm	28/10/2025	DGFT(HQ)		Pending	View
8	UDINECA00273036AM26	Personal Hearing	29/10/2025	DGFT(HQ)	30/10/2025	Pending	Submit

- Upon click on submit button, screen will displayed to the user for update.
- User update the details, provide attachment and upload.

Respond to Personal Hearing Letter

Confirmation for Hearing *
☒ Yes ☐ No

Name of Person Attending Hearing *
 GAURAV

Request for Adjournment (Please enter reason in remarks below) *
☐ Yes ☒ No

Response / Remarks *
 Enter Remarks

Attachments

Attachment Type
 Please select

Remark

Uploaded Document List
 Show 10 entries

Attachment Type	Remark	View/Add More Attachments	Delete
No data available in table			

Uploaded Size: 0.00 MB
 Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Upload Attachments

- User ticked the box and provide the “Place” and click on save and next”

5. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy

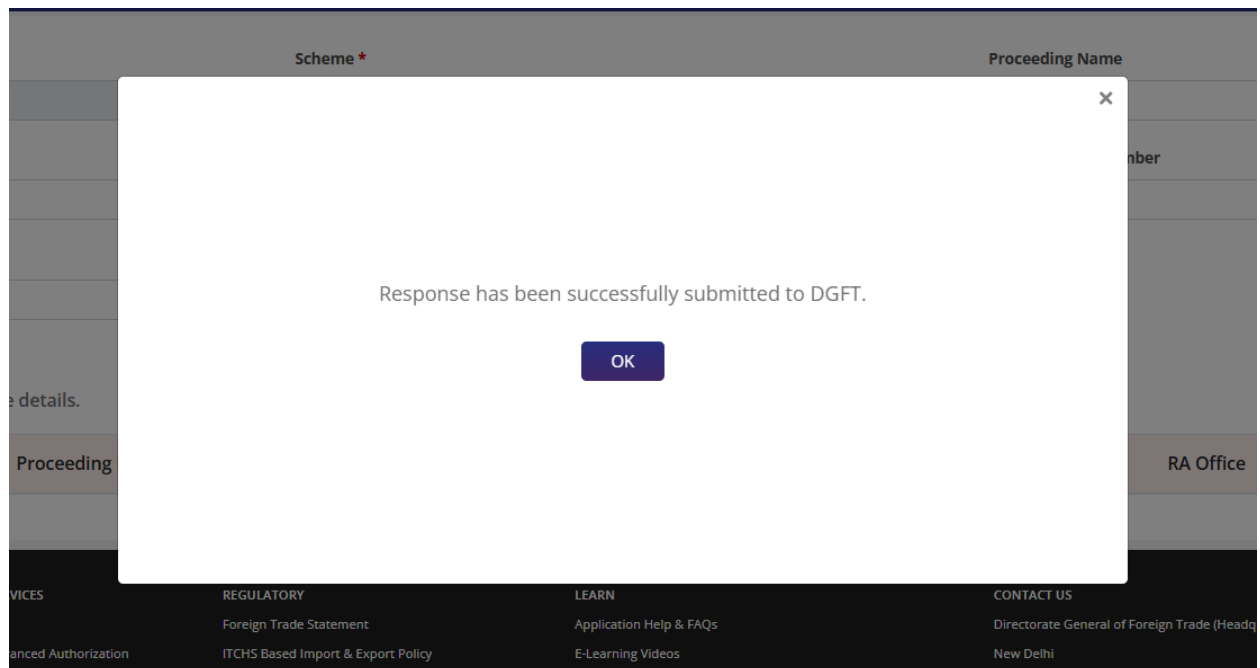
☒ Tick the box as acceptance of declaration/ undertaking and fill in the details below.

Place *

Date *
 29/10/2025

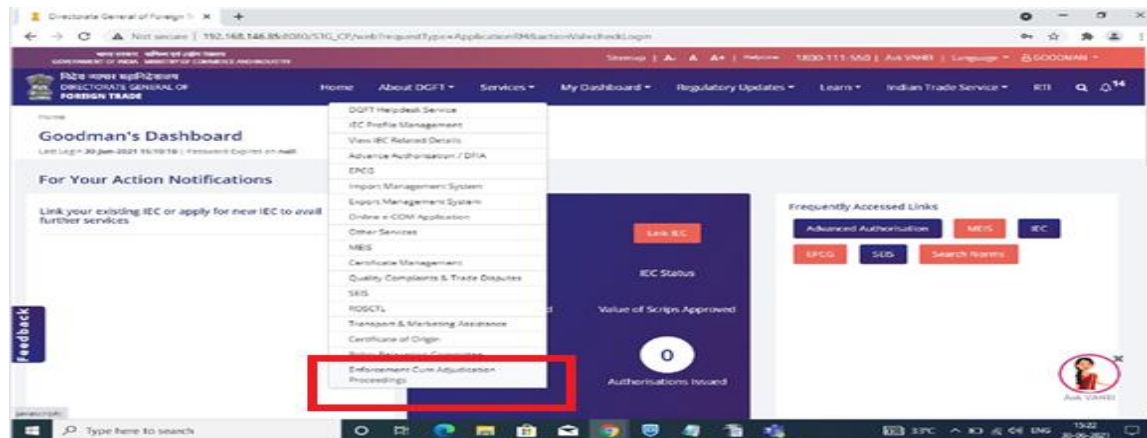
Clear All **Save & Next**

- Upon click to Save and next user move to next tab “Print summary”.
- User click on “Sign” button and click on “Submit”.
- Upon submit acknowledgement will show to user regarding response submitted to DGFT.

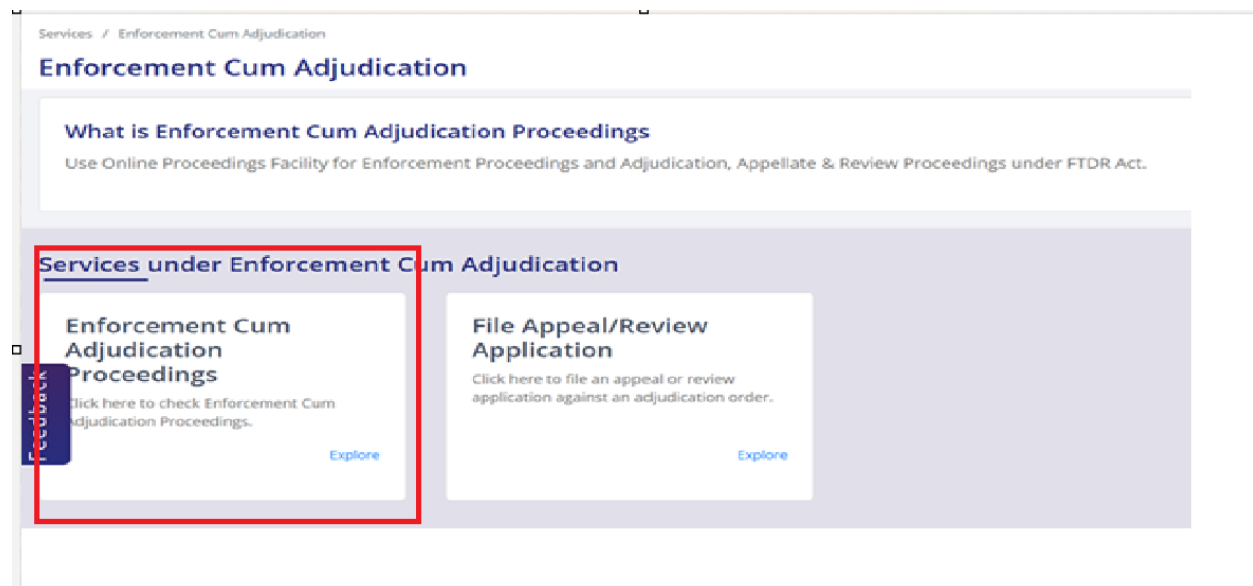


4.4 Process to pay Penalty

- User navigate to Services>Enforcement Cum Adjudication Proceedings



- User select the tile “Enforcement cum adjudication” tile from the screen



- Upon click to tile “Enforcement cum adjudication proceeding” redirect to Online proceeding”
- User select the Scheme from the drop down list and click on “Search

- User upon click on search button screen will displayed with the list of ECA file number. User click on “Enforcement cum adjudication” pay penalty.

Note : Please click on the proceeding to view the details.

Sl.No.	Scheme	Proceeding Name	File Number	Authorisation Number	File Date	RA Office
1	Enforcement Cum Adjudication(ECA)	File Appeal / Review Application against an Adjudication Order	HQRECAAPPEAL00000728AM26		19/05/2025	DGFT(HQ)
2	Enforcement Cum Adjudication(ECA)	Enforcement Cum Adjudication	HQRECAAPPLY00000798AM26	0331024628	26/08/2025	

- Upon click on “Enforcement cum adjudication” list of adjudication order will show to user for respond . User click on UDIN number to open the adjudication order letter issued by the officer.
- For payment penalty amount user click on “View” button.

Online Proceedings

IEC: 0716925125 Firm Name: RECIPHARM PHARMASERVICES PRIVATE LIMITED

File Number: HQRECAAPPLY00000799AM26 Proceeding Name: Enforcement Cum Adjudication

Show 10 entries Search:

Sl.No.	UDIN	Description	Issued On	Issued By	Response Due Date	Proceeding Status	Response
1	UDINECA00272713AM26	Show Cause Notice	28/08/2025	DGFT(HQ)	31/08/2025	Pending	View
2	UDINECA00272716AM26	DEL Order	28/08/2025	DGFT(HQ)		Recieved	
3	UDINECA00272717AM26	Adjudication Order	28/08/2025	DGFT(HQ)	11/11/2025	Pending	View

- Upon click on “View” button screen will displayed to the user for payment.

Upload 1 / 1 62% +

Sr No Response Date View

No data available in table

1

GOVERNMENT OF INDIA

MINISTRY OF COMMERCE & INDUSTRY
OFFICE OF THE ADDITIONAL DIRECTOR GENERAL OF FOREIGN TRADE

ECA File Number : 1 License File Number : 26
Date : (Refer Date of Digital Signature)

ORDER IN ORIGINAL

To / श्रीमान्,

RECIPHARM PHARMASERVICES PRIVATE LIMITED
34TH KM TUMKUR ROAD, TEPPADA BEGUR VILLAGE, NELAMANGALA, BANGALORE Contact No: 919686602399, BANGALORE, BENGALURU RURAL, KARNATAKA, 562 123
(Email : reg@recipharm.com)

Copp Tax:

< Back Apply for EODC Pay Penalty File Appeal Request

- User click on “Pay” button upon click alert message will show for confirmation. User select “YES” to proceed for payment.

Confirm Payment Amount



Total Penalty Amount: 54366

Pending Payment Amount *

Sr No	Payment Amount	Payment Date
-------	----------------	--------------

54366

No data available in table

Pay



Are you sure you want to Pay your penalty?

No

Yes

- User select yes to proceed for payment. Upon payment receipts generated. User download the receipts for future reference.
- User click on "OK" for submit.



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DIRECTORATE GENERAL OF
FOREIGN TRADE
DGFT, Udyog Bhawan, New Delhi

E-PAYMENT RECEIPT

IEC	XXXXXXXXXX
File Number	HQRECAAPPLY00000809AM26
Date of Submission	2025-10-29 01:05:56
IP Address	192.168.1.1
Firm Name	XXXXXXXXXX
Firm Address	XXXXXXXXXX
Service Availed	EOM ECA Penalty
Mode of Signature	Digital Signature

PAYMENT DETAILS

Transaction Id	2200436
Total Fee Amount (in INR)	464363.00
Date of Submission	2025-10-29 01:05:56
Mode of Payment	ONLINE
Transaction Status	SUCCESS
Transaction Complete Date	2025-10-29 01:05:56

- User click on "OK" upon click an acknowledgement generated that file submitted successfully.

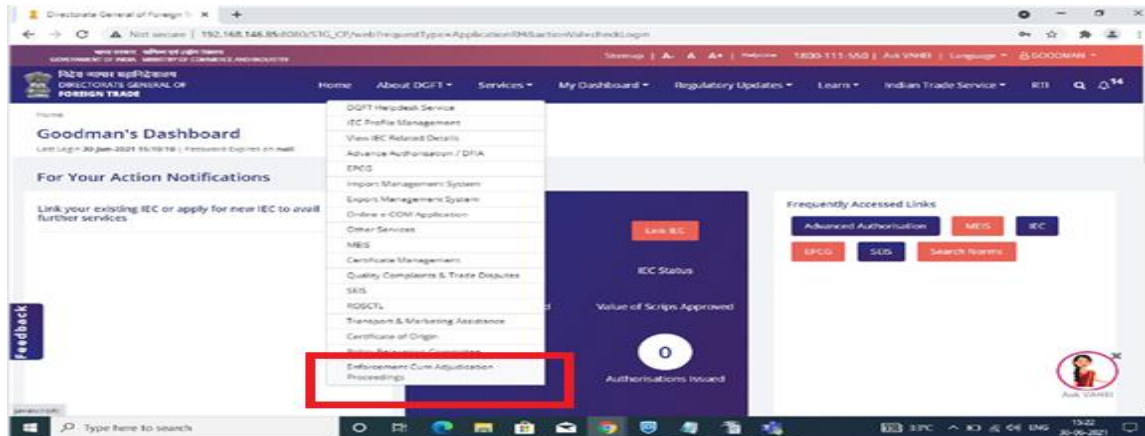
E-PAYMENT RECEIPT

Your application for **EOM ECA Penalty** with file number **HQRECAAPPLY00000809AM26** has been successfully submitted to DGFT for further processing.

Transaction Id	2200436
Total Fee Amount (in INR)	464363.00
Date of Submission	2025-10-29 01:05:56
Mode of Payment	ONLINE
Transaction Status	SUCCESS
Transaction Complete Date	2025-10-29 01:05:56

4.5 File Appeal application

- User navigate to Services>Enforcement Cum Adjudication Proceedings.



- User select the tile “File Appeal/ Review application” tile from the screen

Enforcement Cum Adjudication

What is Enforcement Cum Adjudication Proceedings

Use Online Proceedings Facility for Enforcement Proceedings and Adjudication, Appellate & Review Proceedings under FTDR Act.

Services under Enforcement Cum Adjudication

Enforcement Cum Adjudication Proceedings

Click here to check Enforcement Cum Adjudication Proceedings.

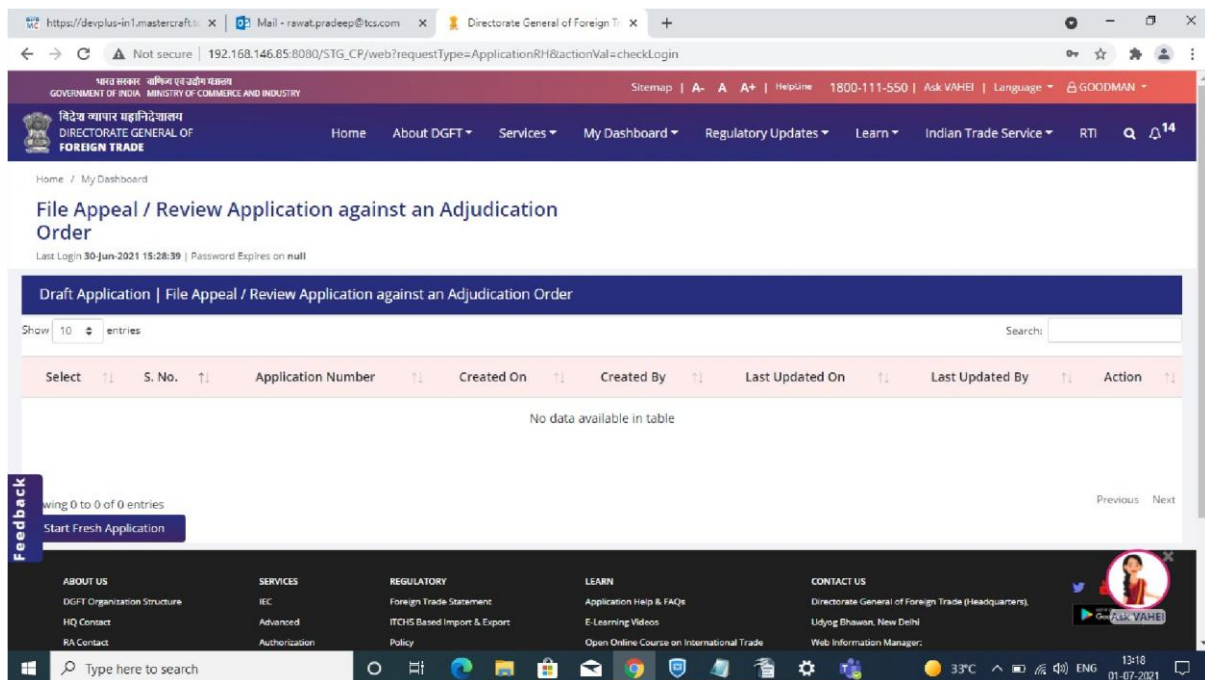
[Explore](#)

File Appeal/Review Application

Click here to file an appeal or review application against an adjudication order.

[Explore](#)

- Click on **Start Fresh Application** button



- User upon click to Start fresh application screen will display. User select the radio button for “appeal”

File Appeal / Review Application against an Adjudication Order

Last Login 28-Oct-2023 15:31:44 | Password Expires on 20-Sep-2023

Application Information ECA Attachments Declaration Application Summary

Basic Details

IEC * Firm Name * ECA / Appeal File Number *

Are you filing Appeal Application or Review Application? *

☒ Appeal ☐ Review

With Appeal File Without Appeal File

Is it against Order in Appeal or Other Orders? *

☐ Order in Appeal ☐ Other Orders

ECA / Appeal File Selection

Original RA / SEZ File Details

Order in Original Details

Order in Appeal Details (Applicable in Review Application Only)

Penalty and Payment Details

Application Submission Office

- Upon select the “Appeal” a pop message will display to user for select the ECA file number.



Kindly Add ECA / Appeal File Number

OK

- Upon click “OK” 2nd ribbon will display with the list of ECA file number. User will select the ECA file number from the table.

ECA / Appeal File Selection					
Search:					
Select	File Number	Authorization Number	Authorization Date	ECA / Appeal File Number	
☒	039702101198AM13	0330034890	22/01/2013	HQRECAAPPLY00000387AM24	
☐	039702100222AM19	0330049718	09/08/2018	HQRECAAPPLY00000388AM24	
☐	039702100156AM21	0330052805	24/09/2020	HQRECAAPPLY00000393AM24	
☐	03EAEP00299AM24	0331026110	22/09/2023	HQRECAAPPLY00000394AM24	
☐	03EAEP005569AM24	0331026507	22/08/2023	HQRECAAPPLY00000395AM24	

Showing 1 to 5 of 22 entries

Previous 1 2 3 4 5

Ask VAHEI

- Fill **Original RA/SEZ File Details** (This is a mandatory tab to fill details. Original file number, authorization issue date and Authorization/scrip number auto populated. User select the scheme from the drop down list and update the authorization / scrip value and click on “ADD” button.

Original RA / SEZ File Details

Scheme *
SELECT

Original File Number * 039702101198AM13

Authorisation Issue Date 22/01/2013

Note: In case of multiple scrips issued, please enter the complete details.

Authorisation / Scrip Number 0330034890

Authorisation / Scrip Value (INR)

Add

Search:

Sl. No.	Original File Number	Authorisation Issue Date	Authorisation / Scrip Number	Authorisation / Scrip Value (INR)	Edit/Delete
No data available in table					

- Upon click on “Add” button data will show in the table.

Directorate General of Foreign Trade

192.168.146.85:8080/STG_CP/web?requestType=ApplicationRH&actionVal=checkLogin

Original RA / SEZ File Details

Scheme Advance Authorisation (AA)

Original File Number AATESTCA123123123

Authorisation Issue Date 29/06/2020

Note: In case of multiple scrips issued, please enter the complete details.

Authorisation / Scrip Number

Authorisation / Scrip Value (INR)

Add

Search:

Sl. No.	Authorisation / Scrip Number	Authorisation / Scrip Value (INR)	Edit/Delete
1	1232769812	500	 

Showing 1 to 1 of 1 entries

Previous 1 Next

Order in Original Details

Order in Appeal Details (Applicable in Review Application Only)

Ask VAHE!

- . Fill **Order in Original Details**. User will provide the Order date select the “Original Adjudicating Authority” from the drop down list, select the “Designation of Adjudicating Authority” from the drop down list. Penalty amount auto populate from the adjudication order.

ECA / Appeal File Selection ▼

Original RA / SEZ File Details ▼

Order in Original Details ▼

Note: Please upload the Order in Original / Adjudication Order in the attachments tab.

Order Date * Original Adjudicating Authority * Designation of Adjudicating Authority *

Penalty imposed(INR)

- Fill the payment Details. User will select "Yes" if the Penalty amount want to pay with this application. If the user already made the payment through miscellaneous payment then update the Transaction ref. number and click on "ADD" button.

Penalty and Payment Details ▼

Do you want to pay imposed penalty amount with this application? *

☒ YES ☐ Request for penalty waiver ☐ No Penalty has been Imposed

If yes, please specify the payment details below.

Transaction Ref. No. Transaction Date ECOM Number

Transaction Amount (INR)

Search:

Sl. No.	Transaction Ref. No.	Transaction Date	ECOM Number	Transaction Amount (INR)	Edit/Delete
No data available in table					

- If the user do not wants to pay penalty amount select "Request for penalty waiver"

Penalty and Payment Details

Do you want to pay imposed penalty amount with this application? *

☐ YES ☒ Request for penalty waiver ☐ No Penalty has been Imposed

If yes, please specify the payment details below.

Transaction Ref. No. Transaction Date ECOM Number

Transaction Amount (INR)

Search:

- Select the **Application Submission Office** from the drop-down and Click on **Save & Next** Button.

The screenshot shows the 'Application Submission Office' selection screen. A dropdown menu is open, displaying a list of offices: RA LUDHIANA, RA CHENNAI, RA DELHI, RA KOLKATA, RA MUMBAI, RA HYDERABAD, RA AHMEDABAD, RA BENGALURU, RA LUDHIANA, and DGFT(HQ). The 'RA LUDHIANA' option is currently selected. Below the dropdown, there are 'Clear All' and 'Save & Next' buttons. The background of the page features a dark footer with various links under categories like REGULATORY, LEARN, and CONTACT US.

- Upon click on Save and next” page move to next tab “ Attachment”

The screenshot displays the 'Attachment' page within the ECA system. At the top, a progress bar indicates the current step is 'ECA Attachments', with previous steps being 'Application Information', 'Declaration', and 'Application Summary'. A green success message states: 'Draft Application Number ARNECAAPPEAL01310489AM22 has been successfully saved.' Below this, the 'Attachment' section is active. It includes a dropdown for 'Attachment Type' with options like 'Please select', 'Order In Original', 'Order In Appeal', 'Payment Challan', and 'Others'. A 'Remark' text box is also present. An 'Uploaded Document List' table is shown with columns for 'Attachment Type', 'Remark', 'View/Add More Attachments', and 'Delete'. The table currently contains no data. A sidebar on the left has a 'Feedback' button. The bottom of the screen shows a Windows taskbar with the system clock at 11:21 on 08-07-2021.

- Select the attachment type from the dropdown then attach and upload the relevant documents. In this case **Order in Original** related documents are mandatory to attach.
- User can also provide remark in the attachments and after uploading mandatory documents click “Save and next”.
- User will move to **Declaration** page. In declaration page user read all the declarations carefully

Directorate General of Foreign Trade

Success Message
Draft Application Number ARNECAAPPEAL01310489AM22 has been successfully saved.

Declaration

1. I/We hereby certify that:

- the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):
 - The Customs Act, 1962;
 - The Central Excise Act 1944;
 - Foreign Trade (Development & Regulation) Act 1992; and
 - The Foreign Exchange Management Act, 1999;
 - The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974
 - The GST Acts
 - SEZ Acts and Rules
- None of the Directors/Partners/Proprietor/Karta/Trustees of the company/firm/HUF/Trust, (as the case may be), is/are a Director(s)/Partner(s)/Proprietor/Karta/Trustee in any other Company/firm / entity which is on the Denied Entity List (DEL) of DGFT;
- Neither the Registered Office of the company/Head Office of the firm/ nor any of its Branch Office(s)/ Units/ Division(s) has been declared a defaulter and has otherwise been made in eligible for undertaking import / export under any of the provisions of the Policy;

2. I hereby declare that:

- I/We undertake to abide by the provisions of the Foreign Trade (Development and Regulation) Act, 1992, as amended from time to time, the Rules and Orders framed there under, the Foreign Trade Policy, the Handbook of Procedures
- I/We hereby declare that the particulars and the statements made in this application are true and correct to the and nothing has been concealed or withheld there from. I/We fully understand that if any information furnished in the application is found incorrect or false will render me/us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.
- I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

☐ Tick the box as acceptance of declaration/ undertaking and fill in the details below. *

Place* Date* 08/07/2021

User Details
(Note: If user profile are not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Feedback

36°C 11:23 08-07-2021

- Check the **check box** and provide the **place** details .(Date field will be auto-populated

Directorate General of Foreign Trade

Success Message
Draft Application Number ARNECAAPPEAL01310489AM22 has been successfully saved.

Declaration

1. I/We hereby certify that:

- the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):
 - The Customs Act, 1962;
 - The Central Excise Act 1944;
 - Foreign Trade (Development & Regulation) Act 1992; and
 - The Foreign Exchange Management Act, 1999;
 - The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974
 - The GST Acts
 - SEZ Acts and Rules
- None of the Directors/Partners/Proprietor/Karta/Trustees of the company/firm/HUF/Trust, (as the case may be), is/are a Director(s)/Partner(s)/Proprietor/Karta/Trustee in any other Company/firm / entity which is on the Denied Entity List (DEL) of DGFT;
- Neither the Registered Office of the company/Head Office of the firm/ nor any of its Branch Office(s)/ Units/ Division(s) has been declared a defaulter and has otherwise been made in eligible for undertaking import / export under any of the provisions of the Policy;

2. I hereby declare that:

- I/We undertake to abide by the provisions of the Foreign Trade (Development and Regulation) Act, 1992, as amended from time to time, the Rules and Orders framed there under, the Foreign Trade Policy, the Handbook of Procedures
- I/We hereby declare that the particulars and the statements made in this application are true and correct to the and nothing has been concealed or withheld there from. I/We fully understand that if any information furnished in the application is found incorrect or false will render me/us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.
- I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

☒ Tick the box as acceptance of declaration/ undertaking and fill in the details below. *

Place* New Delhi Date* 08/07/2021

User Details
(Note: If user profile are not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name: GOODMAN GLOBUS
Email: tv27233@gmail.com
Office Address: -
Residential Address: DELHI, NORTH WEST DELHI, DELHI, 110034

Designation: Asst
Mobile: 7869276876

Feedback

36°C 11:23 08-07-2021

- Click on **Save and Next** button in the declaration page. User will be redirected to **Application summary** screen.

Directorate General of Foreign Trade

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Home / My Dashboard

File Appeal / Review Application against an Adjudication Order

Last Login: 05-Jul-2021 23:29:51 | Password Expires on null

Application Information → ECA Attachments → Declaration → Application Summary

Success Message

Draft Application Number ARNECAAPPEAL01310486AM22 has been successfully saved.

[Print](#)

Basic Details

IEC AAFG5276K	Firm Name GOODMAN GLOBUS	Are you filing Appeal Application or Review Application? Appeal
Is it against Order in Original or Order in Appeal? Order in Original	ECA File Number ECAPUE1234132	

Original RA / SEZ File Details

Scheme Advance Authorization (AA)	Original File Number AAFTSTECAT23123123	Authorization Issue Date 29/06/2020
--------------------------------------	--	--

Authorization / Scrip Number

Authorization / Scrip Value (INR)

36°C 11:24 06-07-2021

- Check all the details filled in previous screens in the application summary. If required user can take Print of the application summary.

Directorate General of Foreign Trade

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Basic Details

IEC AAFG5276K	Firm Name GOODMAN GLOBUS	Are you filing Appeal Application or Review Application? Appeal
Is it against Order in Original or Order in Appeal? Order in Original	ECA File Number ECAPUE1234132	

Original RA / SEZ File Details

Scheme Advance Authorization (AA)	Original File Number AAFTSTECAT23123123	Authorization Issue Date 29/06/2020
--------------------------------------	--	--

Authorization / Scrip Number

Authorization / Scrip Value (INR)

500

Order in Original Details

Order Date 01/01/2021	Original Adjudicating Authority ...	Designation of Adjudicating Authority Assistant DGFT
Is this case of others in Designation of Adjudicating Authority?	Penalty Imposed in Adjudication Order? YES	If yes, please enter Penalty Imposed (INR) 500

Order in Appeal Details (Applicable in Review Application Only)

Appeal Order Date	Original Appellate Authority SELECT	Designation of Appellate Authority SELECT
-------------------	--	--

Aut VARDI

- Click on **Sign** button to digitally sign the application

Directorate General of Foreign Trade

192.168.146.85:8080/STG_CP/web?requestType=ApplicationRH&actionVal=checkLogin

A. The Customs Act, 1962,
B. The Central Excise Act 1944,
C. Foreign Trade (Development & Regulation) Act 1992, and
D. The Foreign Exchange Management Act, 1999,
E. The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974.
F. The GST Acts
G. SEZ Acts and Rules

2. None of the Directors/Partners/Proprietor/Karta/Trustees of the company/firm/HUF/Trust, (as the case may be), is/are a Director(s)/Partner(s)/Proprietor/Karta/Trustee in any other Company/firm / entity which is on the Denied Entry List (DEL) of DGFT.

3. Neither the Registered Office of the company/Head Office of the firm/ nor any of its Branch Office(s)/ Unit(s)/ Division(s) has been declared a defaulter and has otherwise been made in eligible for undertaking import / export under any of the provisions of the Policy;

2. I hereby declare that:

1. I/We undertake to abide by the provisions of the Foreign Trade (Development and Regulation) Act, 1992, as amended from time to time, the Rules and Orders framed there under, the Foreign Trade Policy, the Handbook of Procedures

2. I/We hereby declare that the particulars and the statements made in this application are true and correct to the and nothing has been concealed or withheld there from. I/We fully understand that if any information furnished in the application is found incorrect or false will render me/us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.

3. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

Place : New Delhi Date : 08/07/2021

Name : GOODMAN GLOBUS Designation : Asst

Email : hv27233@gmail.com Mobile : 7869276876

Office Address : -

Residential Address : DELHI, NORTH WEST DELHI, DELHI, 110034

☒ By registering you are agreeing to our terms & conditions.

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Sign

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Type here to search

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- After Signing Click on **Proceed to Payment** button.

Directorate General of Foreign Trade

192.168.146.85:8080/STG_CP/web?requestType=ApplicationRH&actionVal=checkLogin

3. Neither the Registered Office of the company/Head Office of the firm/ nor any of its Branch Office(s)/ Unit(s)/ Division(s) has been declared a defaulter and has otherwise been made in eligible for undertaking import / export under any of the provisions of the Policy;

2. I hereby declare that:

1. I/We undertake to abide by the provisions of the Foreign Trade (Development and Regulation) Act, 1992, as amended from time to time, the Rules and Orders framed there under, the Foreign Trade Policy, the Handbook of Procedures

2. I/We hereby declare that the particulars and the statements made in this application are true and correct to the and nothing has been concealed or withheld there from. I/We fully understand that if any information furnished in the application is found incorrect or false will render me/us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.

3. I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

Place : New Delhi Date : 08/07/2021

Name : GOODMAN GLOBUS Designation : Asst

Email : hv27233@gmail.com Mobile : 7869276876

Office Address : -

Residential Address : DELHI, NORTH WEST DELHI, DELHI, 110034

☒ By registering you are agreeing to our terms & conditions.

Feedback

Sign

Ask VAHEE

Type here to search

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Proceed To Payment

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Directorate General of Foreign Trade (Headquarters), Lodhi Road, New Delhi
Web Information Manager
Directorate General of Foreign Trade (DGFT) (Lodhi Road, New Delhi - 110011)
1800-572-1550
1800-111-050
dgft@dgft.gov.in

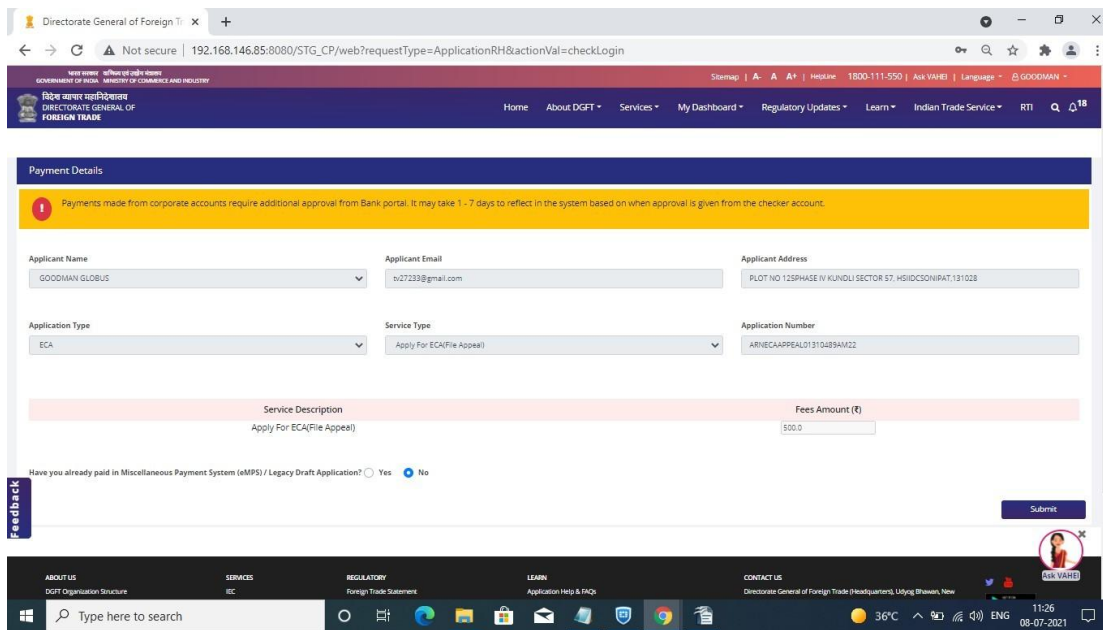
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Last Updated: 06-07-2021

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- Click on **Submit** button in the payment screen.



Directorate General of Foreign Trade

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GOVERNMENT OF INDIA, MINISTRY OF COMMERCE AND INDUSTRY
DIRECTORATE GENERAL OF FOREIGN TRADE

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Payment Details

Payments made from corporate accounts require additional approval from Bank portal. It may take 1 - 7 days to reflect in the system based on when approval is given from the checker account.

Applicant Name: GOODMAN GLOBUS
Applicant Email: h27233@gmail.com
Applicant Address: PLOT NO 125PHASE IV KUNDLI SECTOR 57, HSIIDCSONIPAT,131028

Application Type: ECA
Service Type: Apply For ECA(File Appeal)
Application Number: ARNECAAPPEAL01310489AM22

Service Description	Fees Amount (₹)
Apply For ECA(File Appeal)	500.00

Have you already paid in Miscellaneous Payment System (eMPS) / Legacy Draft Application? ☐ Yes ☒ No

Submit

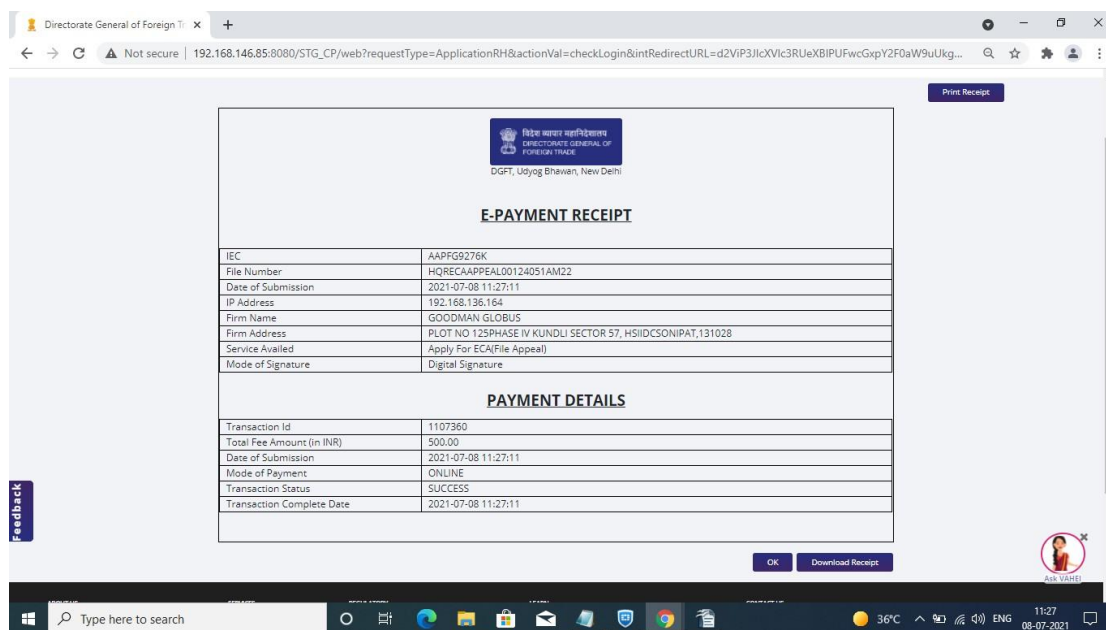
Feedback

ABOUT US: DGFT Organisation Structure
SERVICES: IEC
REGULATORY: Foreign Trade Statement
LEARN: Application Help & FAQs
CONTACT US: Directorate General of Foreign Trade (Headquarters, Udyog Bhawan, New Delhi)

Type here to search

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- After successful payment and **E-Payment receipt** is generated. User can **Print or Download** the receipt from this screen.



Directorate General of Foreign Trade

Not secure | 192.168.146.85:8080/STG_CP/web?requestType=ApplicationRH&actionVal=checkLogin&intRedirectURL=d2vIP3JlcXVlc3R0eXBIPUfWcGxpY2F0aW9uUkg...

Print Receipt

GOVERNMENT OF INDIA
DIRECTORATE GENERAL OF FOREIGN TRADE
DGFT, Udyog Bhawan, New Delhi

E-PAYMENT RECEIPT

IEC	AAPFG9276K
File Number	HQRECAAPPEAL00124051AM22
Date of Submission	2021-07-08 11:27:11
IP Address	192.168.136.164
Firm Name	GOODMAN GLOBUS
Firm Address	PLOT NO 125PHASE IV KUNDLI SECTOR 57, HSIIDCSONIPAT,131028
Service Availed	Apply For ECA(File Appeal)
Mode of Signature	Digital Signature

PAYMENT DETAILS

Transaction Id	1107360
Total Fee Amount (in INR)	500.00
Date of Submission	2021-07-08 11:27:11
Mode of Payment	ONLINE
Transaction Status	SUCCESS
Transaction Complete Date	2021-07-08 11:27:11

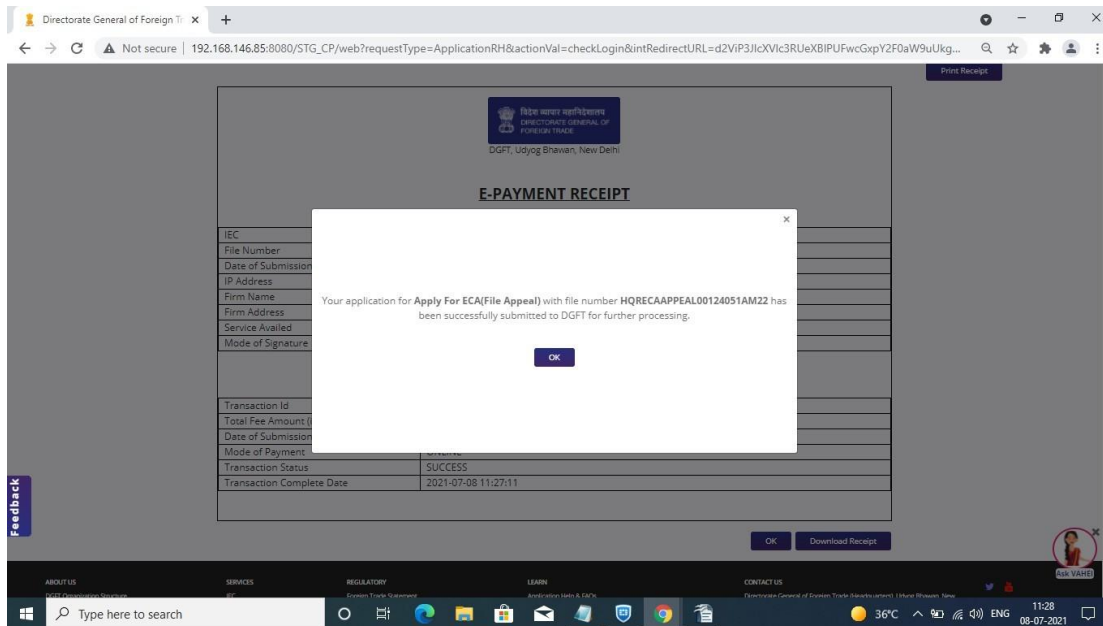
OK Download Receipt

Feedback

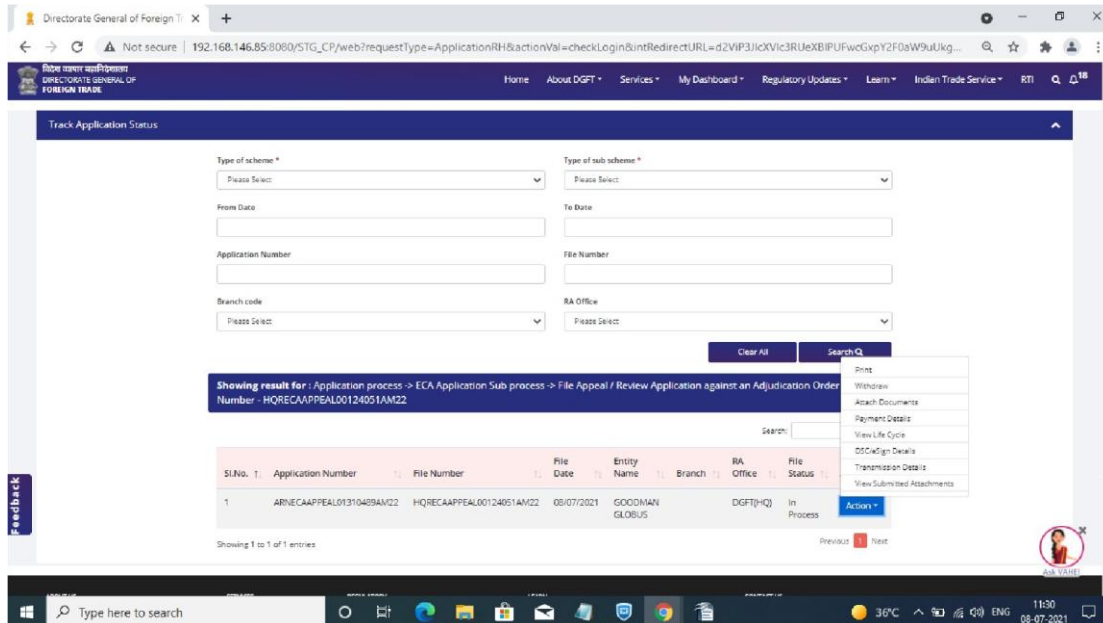
Type here to search

36°C 11:27 08-07-2021

- Click on **OK** button and a message popup will be displayed to the user.

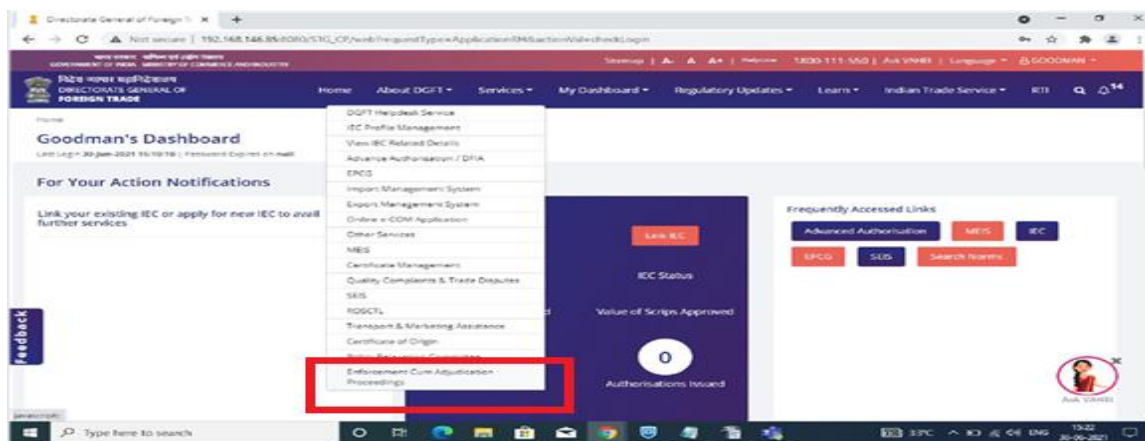


- Click on **OK** button and user will be redirected to the track application screen.
- In track application user can check the application progress and also perform the specified actions like Application **Print**, **Withdrawal**, **Check Payment** details etc.



4.6 File Review application

- User navigate to Services>Enforcement Cum Adjudication Proceedings.



- User select the tile “File Appeal/ Review application” tile from the screen.

Enforcement Cum Adjudication

What is Enforcement Cum Adjudication Proceedings

Use Online Proceedings Facility for Enforcement Proceedings and Adjudication, Appellate & Review Proceedings under FTDR Act.

Services under Enforcement Cum Adjudication

Enforcement Cum Adjudication Proceedings

Click here to check Enforcement Cum Adjudication Proceedings.

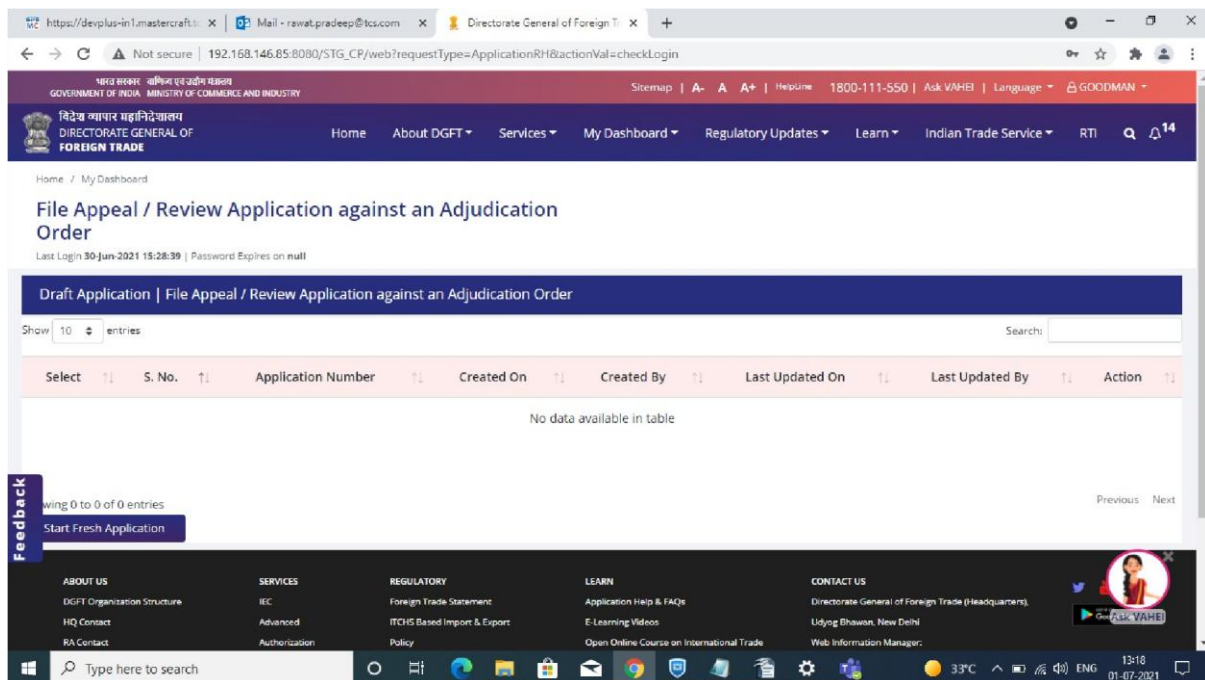
[Explore](#)

File Appeal/Review Application

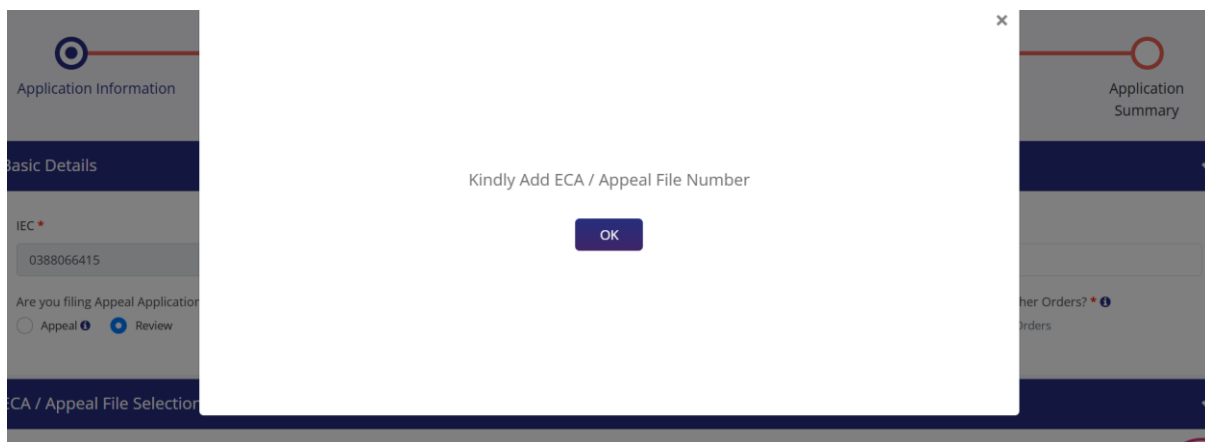
Click here to file an appeal or review application against an adjudication order.

[Explore](#)

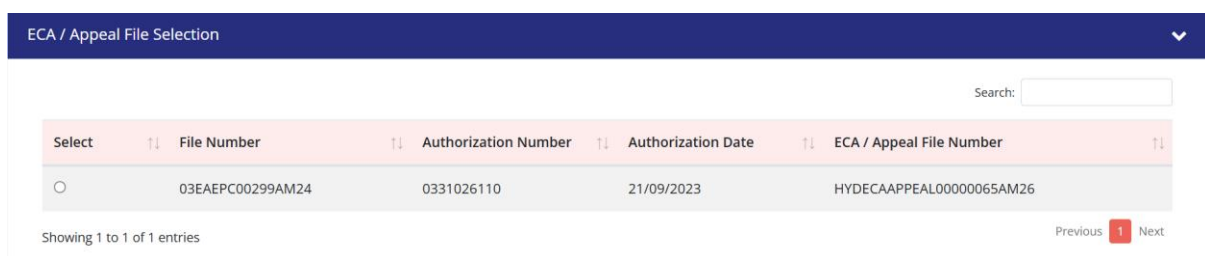
- Click on **Start Fresh Application** button



- User upon click to Start fresh application screen will display. User select the radio button for “Review”.
- Select **Review** and with Appeal file or without appeal file . If the user select “with appeal file a pop message will display to select the appeal file. User will click on “OK



- Upon click “OK” list of appeal file will display, user will select appeal file from the list provided.



- Fill **Original RA/SEZ File Details** (This is a mandatory tab to fill details. Original file number, authorization issue date and Authorization/scrip number auto populated. User select the scheme from the drop down list and update the authorization / scrip value and click on “ADD” button

Original RA / SEZ File Details

Scheme *
SELECT

Original File Number * ⓘ
039702101198AM13

Authorisation Issue Date
22/01/2013

Note: In case of multiple scrips issued, please enter the complete details.

Authorisation / Scrip Number
0330034890

Authorisation / Scrip Value (INR) ⓘ

Add

Search:

Sl. No.	Original File Number	Authorisation Issue Date	Authorisation / Scrip Number	Authorisation / Scrip Value (INR)	Edit/Delete
No data available in table					

- Fill **Order in Original Details**. User will provide the Order date select the “Original Adjudicating Authority” from the drop down list, select the “Designation of Adjudicating Authority” from the drop down list. Penalty amount auto populate from the adjudication order.

ECA / Appeal File Selection

Original RA / SEZ File Details

Order in Original Details

Note: Please upload the Order in Original / Adjudication Order in the attachments tab.

Order Date *
02/09/2025

Original Adjudicating Authority *
DGFT(HQ)

Designation of Adjudicating Authority *
Joint DGFT

Penalty imposed(INR)
0

- Fill **Order in Appeal(Applicable in Review application Only) Details**.

Order in Appeal Details (Applicable in Review Application Only)

Note:

1. Please upload the Order in Appeal in the attachments tab.
2. The details are available / to be entered in case of review application only when Order in Appeal has been issued.

Appeal Order Date / Other Order Date
SELECT

Original Appellate Authority / Other Authority
SELECT

Designation of Appellate Authority / Other Authority
SELECT

Penalty imposed(INR)
0

- Fill the payment Details. User will select “Yes” if the Penalty amount want to pay with this application. If the user already made the payment through miscellaneous payment then update the Transaction ref. number and click on “ADD” button.

Penalty and Payment Details

Do you want to pay imposed penalty amount with this application? *

☒ YES ☐ Request for penalty waiver ☐ No Penalty has been Imposed

If yes, please specify the payment details below.

Transaction Ref. No.

Transaction Date

ECOM Number

Transaction Amount (INR)

Add

Search:

Sl. No.	Transaction Ref. No.	Transaction Date	ECOM Number	Transaction Amount (INR)	Edit/Delete
No data available in table					

- If the user do not wants to pay penalty amount select “Request for penalty waiver.

Penalty and Payment Details

Do you want to pay imposed penalty amount with this application? *

☐ YES ☒ Request for penalty waiver ☐ No Penalty has been Imposed

If yes, please specify the payment details below.

Transaction Ref. No.

Transaction Date

ECOM Number

Transaction Amount (INR)

Add

Search:

- Select the **Application Submission Office** from the drop-down and Click on **Save & Next** Button.

Original RA / SEZ File Details

Order in Original Details

Order in Appeal Details (Applicable in Review Application Only)

Penalty and Payment Details

Application Submission Office

The application will be submitted to the following office for processing. *

DGFT(HQ)

Clear All Save & Next

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CONTACT US
Directorate General of Foreign Trade (Headquarters), Udyog Bhawan, New Delhi
Web Information Manager:
Directorate General of Foreign Trade (DGFT) Udyog Bhawan, 11 Wing, Gate No-02, Maulana Azad Road, New Delhi - 110011
1800-572-1550
1800-111-550
dgfted@indiaonline

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Type here to search

- User will move to the **Attachment** Screen.
- Select the attachment type from the dropdown then attach and upload the relevant documents.

Success Message
Draft Application Number ARNECAAPPEAL01310505AM22 has been successfully saved.

Attachment

Attachment Type: Please select

Remark:

Character remains are 38

Click or Drag and Drop file to upload

Uploaded Size: 0.14 MB

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Uploaded Document List

Show 10 entries

Attachment Type	Remark	View/Add More Attachments	Delete
Order In Original	test	view	Delete

Previous Next

Upload Attachments

Clear All Save & Next

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CONTACT US
Directorate General of Foreign Trade (Headquarters), Udyog Bhawan, New Delhi
Web Information Manager:
Directorate General of Foreign Trade (DGFT) Udyog Bhawan, 11 Wing, Gate No-02, Maulana Azad Road, New Delhi - 110011
1800-572-1550
1800-111-550
dgfted@indiaonline

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Type here to search

- In the case this Review application **both Order in Original and Order in Review** are mandatory to attach.

Success Message
Draft Application Number ARNECAAPPEAL01310505AM22 has been successfully saved.

Attachment

Attachment Type: Please select

Remark:

Character remains are 36

Click or Drag and Drop file to upload

Uploaded Size : 0.14 MB

Note: Maximum 5 Attachment of 5 MB Allowed (Only pdf,jpg are allowed)

Uploaded Document List

Show 10 entries

Attachment Type	Remark	View/Add More Attachments	Delete
Order In Original	test	view	Delete
Order In Appeal	test	view	Delete

Previous 1 Next

Feedback

Upload Attachments

Clear All

Save

ASK VAHEE

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IEC

REGULATORY
Foreign Trade Statement

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CONTACT US
Directorate General of Foreign Trade (Headquarters), New Delhi

Type here to search

36°C

ENG

11:50

08-07-2021

- User can also provide remark in the attachments and after uploading mandatory documents click on **Save and Next** button.
- User will be redirected to **Declaration** page. In declaration page read all the declarations carefully.

Success Message
Draft Application Number ARNECAAPPEAL01310505AM22 has been successfully saved.

Declaration

1. I/We hereby certify that:

1. the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):

A. The Customs Act, 1962,

B. The Central Excise Act 1944,

C. Foreign Trade (Development & Regulation) Act 1992, and

D. The Foreign Exchange Management Act, 1999;

E. The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974

F. The GST Acts

G. SEZ Acts and Rules

2. None of the Directors/Partners/Proprietor/Karta/Trustees of the company/firm/HUF/Trust, (as the case may be), is/are a Director(s)/Partner(s)/Proprietor/Karta/Trustee in any other Company/firm / entity which is on

Feedback

Save

Home / My Dashboard

File Appeal / Review Application against an Adjudication Order

Last Login 07-Jul-2021 23:39:51 | Password Expires on null

Application Information

ECA Attachments

Declaration

Application Summary

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36°C

ENG

11:50

08-07-2021

- Check the **check box** and provide the **place** details .(Date field will be auto-populated).

1. I/We hereby certify that:

- the entity for whom the application has been made have not been penalized under any of the following Acts (as amended from time to time):
 - The Customs Act, 1962;
 - The Central Excise Act, 1944;
 - Foreign Trade (Development & Regulation) Act, 1992; and
 - The Foreign Exchange Management Act, 1999;
 - The Conservation of Foreign Exchange, Prevention of Smuggling Activities Act, 1974
 - The GST Acts
 - SEZ Acts and Rules
- None of the Directors/Partners/Proprietor/Karta/Trustees of the company/firm/HUF/Trust, (as the case may be), is/are a Director(s)/Partner(s)/Proprietor/Karta/Trustee in any other Company/firm / entity which is on the Denied Entity List (DEL) of DGFT;
- Neither the Registered Office of the company/Head Office of the firm/ nor any of its Branch Office(s)/ Unit(s)/ Division(s) has been declared a defaulter and has otherwise been made in eligible for undertaking import / export under any of the provisions of the Policy;

2. I/We declare that:

- I/We undertake to abide by the provisions of the Foreign Trade (Development and Regulation) Act, 1992, as amended from time to time, the Rules and Orders framed there under, the Foreign Trade Policy, the Handbook of Procedures
- I/We hereby declare that the particulars and the statements made in this application are true and correct to the and nothing has been concealed or withheld there from. I/We fully understand that if any information furnished in the application is found incorrect or false will render me/us liable for any penal action or other consequences as may be prescribed in law or otherwise warranted.
- I hereby certify that I am authorized to verify and sign this declaration as per Paragraph 9.06 of the Foreign Trade Policy.

☒ Tick the box as acceptance of declaration/ undertaking and fill in the details below. *

Place* Date*

User Details
(Note: If user profile is not updated, Please update your logged in user profile before submitting the application by clicking on your Username > Profile in the top right corner of website.)

Name: GOODMAN GLOBUS Designation: Asst
Email: tv27233@gmail.com Mobile: 7869276876
Office Address: DELHI NORTH WEST DELHI DELHI 110034

Residential Address: DELHI NORTH WEST DELHI DELHI 110034

Feedback

- Click on **Save and Next** button in the declaration page. User will be redirected to **Application summary** screen.
- Check all the details filled in previous screens in the application summary.

Original RA / SEZ File Details

Scheme	Original File Number	Authorisation Issue Date
Advance Authorisation (AA)	ECATEST123123123	06/07/2020

Authorisation / Scrip Number	Authorisation / Scrip Value (INR)
31231312312	500

Order in Original Details

Order Date	Original Adjudicating Authority	Designation of Adjudicating Authority
01/01/2021	01/01/2021	Additional DGFT

Please Specify (In case of others in Designation of Adjudicating Authority)	Penalty Imposed in Adjudication Order?	If yes, please enter Penalty Imposed (INR)
	YES	500

Order in Appeal Details (Applicable in Review Application Only)

Appeal Order Date	Original Appellate Authority	Designation of Appellate Authority
01/03/2021	DGFT(HQ)	Additional DGFT

Please Specify (In case of others in Designation of Appellate Authority)	Penalty Imposed in Appeal Order?	If yes, please enter Penalty Imposed (INR)
	YES	500

Penalty and Payment Details

Have you paid any penalty amount?
NO

Feedback

- Click on **Sign** button to digitally sign the application. After Signing Click on **Proceed to Payment** button.

Payment Details

Payments made from corporate accounts require additional approval from Bank portal. It may take 1 - 7 days to reflect in the system based on when approval is given from the checker account.

Applicant Name: GOODMAN GLOBUS
 Applicant Email: tv27233@gmail.com
 Applicant Address: PLOT NO 125PHASE IV KUNDLI SECTOR 57, HSIIDCSONIPAT,131028

Application Type: ECA
 Service Type: Apply For ECA(File Appeal)
 Application Number: ARNECAAPPEAL01310505AM22

Service Description	Fees Amount (₹)
Apply For ECA(File Appeal)	500.00

Have you already paid in Miscellaneous Payment System (eMPS) / Legacy Draft Application? ☐ Yes ☒ No

Submit

- Click on **Submit** button in the payment screen.
- After successful payment and **E-Payment receipt** is generated. User can **Print or Download** the receipt from this screen.

Print Receipt

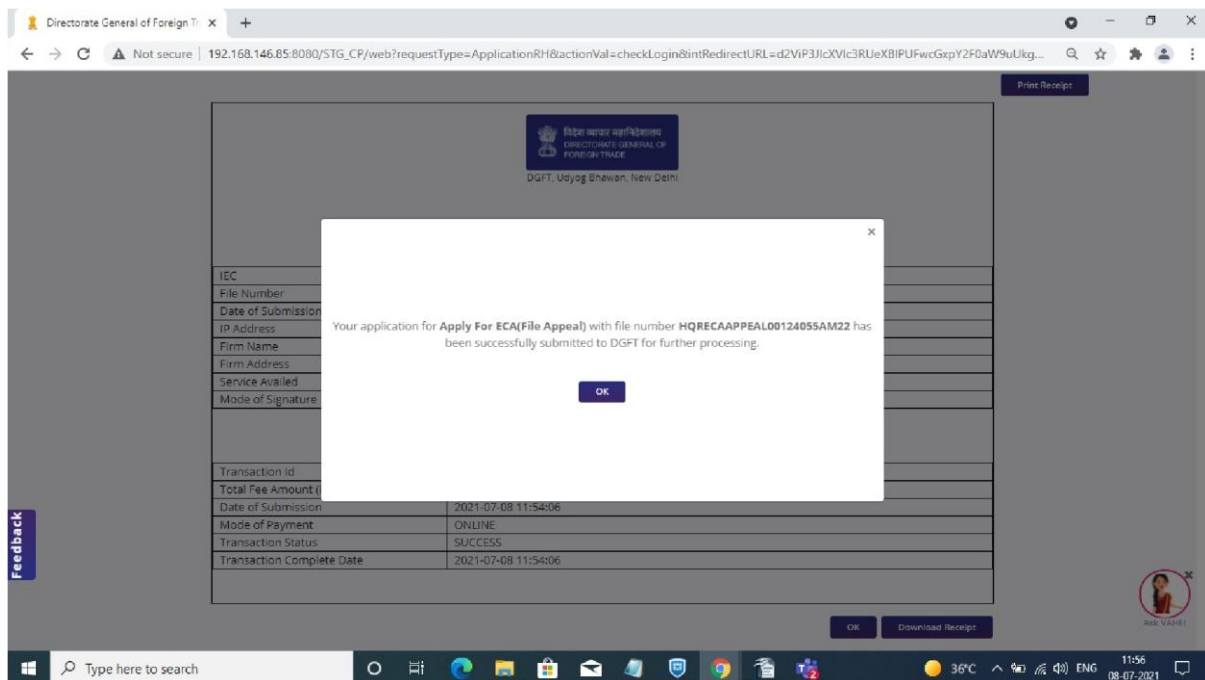
E-PAYMENT RECEIPT

IEC	AAPFG9276K
File Number	HQRECAAPPEAL00124055AM22
Date of Submission	2021-07-08 11:54:06
IP Address	192.168.136.164
Firm Name	GOODMAN GLOBUS
Firm Address	PLOT NO 125PHASE IV KUNDLI SECTOR 57, HSIIDCSONIPAT,131028
Service Availed	Apply For ECA(File Appeal)
Mode of Signature	Digital Signature

PAYMENT DETAILS

Transaction Id	1107370
Total Fee Amount (in INR)	500.00
Date of Submission	2021-07-08 11:54:06
Mode of Payment	ONLINE
Transaction Status	SUCCESS
Transaction Complete Date	2021-07-08 11:54:06

- Click on **OK** button and a message popup will be displayed to the user.



- Click on **OK** button and user will be redirected to the track application screen.
- In track application user can check the application progress and also perform the specified actions like Application **Print**, **Withdrawl**, **Check Payment** details etc.

